

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/12/95/AMR/2022		95 of IBC	Central Bank of India Vs. K. Mohan Rao & Segno Ceremics Private Limited (under Liquidation)

**ORDER**

Mr. Lakshman Sravan Proxy Counsel for the PG present. Mr. P.V.S. Kalki Murthy, RP present in person. For hearing, list the matter on 28.02.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**